

18/12/12

List revised. Nobody is responding for the applicant. On the last occasion also, nobody was present for the applicant. Sri B. B. Tripathi, learned Counsel for the respondents is present. It is 12:50 P.M. CA is dismissed in default & for non-prosecution.

ok
copy of order
dated 18/12/12
B. B. Tripathi
20-12-12
(S. P. Singh)
MLA

Singh
(Justice Alok K. Singh)
M(J)